

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH; NEW DELHI

O.A. No. 959/94

6

New Delhi this the 26th day of July 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)
Hon'ble Mr. R.K. Ahooja, Member (A)

Shri Kuldip Kumar
S/o late Shri Sadhu Ram
Gali No. 3, Qtr. No. 11 01/4,
Sat Nagar, Karol Bagh,
New Delhi.

...Applicant

(By Advocate; None)

Versus

1. Union of India,
Service through Director General EMS
EMS Directorate, Army Headquarters,
DHQ PO New Delhi 110011.
2. Commandant,
505 Army Base Workshop
Delhi Cantt- 110010

...Respondent

(By Advocate; None)

ORDER (Oral)

By Reddy, J.-

None appears for the parties even on the second
call. The O.A. is, therefore, dismissed for default.

R.K. Ahooja
(R.K. Ahooja)
Member (A)

CAA
(V. Rajagopala Reddy)
Vice-Chairman (J)

cc.